

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**Subject:** Appointment of Civil Judge (Junior Division).

- Reference:**
1. Judgment dated 22-07-2024 passed in WP(C) No. 2412/2019 titled Mudasir Yousuf Vs State of J&K and others, c/w WP(C) No. 2273/2021 Khurshid Ahmad Dar Vs UT of J&K and others.
  2. Letter No. PSC/Exam/KCS (Judicial)2018 dated 29-11-2024 from the Jammu and Kashmir Public Service Commission.
  3. Letter No. 23563/GS dated 30-04-2025 from the Registrar General of the High Court of Jammu & Kashmir and Ladakh.

**Government Order No. 9300-JK(LD) of 2025.**  
**Dated. 04- 08- 2025.**

*Asm*  
On the recommendations of the High Court of Jammu & Kashmir and Ladakh, sanction in terms of rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967, is hereby accorded to the temporary appointment of Mr. Mudasir Yousuf S/O Mohammad Yousuf Malik R/o House No. 86, Narwani, Barbugh Imamsahib, District Shopian under OM/PHC as Civil Judge (Junior Division) in the subordinate Judiciary in the pay Level of J-1(77840-136520), notionally w.e.f 01-06-2020 and monetarily with immediate effect.

The appointee shall report to the office of Registrar General, High Court of Jammu and Kashmir and Ladakh within a period of 21 (twenty one) days from the date of issuance of this order, failing

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which he shall forego his right to appointment and the same shall be deemed to have been cancelled ab-initio without any further notice.

The aforesaid appointment shall be subject to outcome of the writ petition, if any, pending on the subject.

The appointment of the candidate shall be subject to the production of following certificates/documents in the office of Registrar General, High Court of J&K and Ladakh: -

- (i) Qualification Certificate;
- (ii) Date of Birth Certificate;
- (iii) Domicile Certificate;
- (iv) Category Certificate; and
- (v) Any other relevant certificate.

**By Order of the Lieutenant Governor.**

**Sd/-  
(Achal Sethi)  
Secretary to Government**

No. Law-Jud/19/2021-10.

Dated. 04-08-2025.

**Copy to the:**

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner Secretary to Government, General Administration Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh.
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
6. Director Information, J&K. He is requested to publish the Government Order in two leading newspapers (one English and one Urdu) both at Srinagar and Jammu.
7. Director Archives, Archaeology and Museums, J&K.
8. General Manager, Ranbir Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette at the earliest.
9. Private Secretary to Hon'ble Chief Minister.
10. Private Secretary to the Chief Secretary for information of Chief Secretary.
11. Mr. Mudasir Yousuf, Civil Judge(Junior Division).
12. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. I/C Website.
14. Government Order File.
15. Concerned File.

**Ashish Gupta  
Special Secretary to Government**

*Ashish Gupta*  
04-08-2025

*Ashish Gupta*  
04-08-25